

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00072/2019

IN

ORIGINAL APPLICATION NO.170/01619/2018

DATED THIS THE 17<sup>TH</sup> DAY OF SEPTEMBER, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

T.C. Gupta,  
S/o Shri Gyan Chand,  
Aged about 64 years,  
R/o. S-77, Golden Enclave,  
Old Airport Road, Bangalore-560 017.  
Retired Joint Commissioner  
of Income Tax, Bangalore.  
(By Party-in-person)

..... Petitioner

Vs.

1. Shri Subhash Chandra Garg,  
Finance Secretary,  
Ministry of Finance,  
Government of India,  
North Block,  
New Delhi-110001.

2. Shri B.R. Balakrishnan,  
Pr. Chief Commissioner  
of Income Tax,  
C.R. Building, Bangalore-560 001 ....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Writ Petition No. 43819/2019 is filed against our order. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)

## MEMBER (A)

(DR.K.B.SURESH)

## MEMBER (J)

**Annexures referred to by the petitioner in CP No. 170/00072/2019**

Annexure C1: Copy of the order in OA No. 1619/2018 dated 24.01.2019

Annexure C2: Copy of the representation dated 11.02.2019

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